

Allahabad Bench


CP No.(IB) 132/ALD/2017,
CA No. 64/2019, CA No. 86/2019,
CA No. 250/2019, CA No. 303/2019,
CA No. 350/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.03.2021

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken Cotsyn
Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.	ZAIN ABAS	Adv	R.P	
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2.	<u>CP NO.(IB)132/ALD/2017, CA NO.64/2019, CA NO.86/2019, CA NO.250/2019, CA NO.303/2019, CA NO.350/2019</u>			
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In view of the order passed in CP No.(IB)131/ALD/2017, CA No.85/2019, CA
No.249/2019, CA No.322/2019, CA No.349/2019, put up this matter on 23rd April, 2021
before the Regular Court/ Video Conferencing.

- Sd -

Dated : 25.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)